

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.4337
TO BE ANSWERED ON 13TH DECEMBER, 2019**

JANSANKHYA STHIRATA KOSH

**4337. DR. SUBHASH RAMRAO BHAMRE:
SHRI SHRINIWAS PATIL:
SHRIMATI SUPRIYA SULE:
SHRI KULDEEP RAI SHARMA:
SHRI SUNIL DATTATRAY TATKARE:
DR. AMOL RAMSING KOLHE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the present status of Jansankhya Sthirata Kosh (JSK) along with its aims and objectives;
- (b) whether the Government is keeping a track of the activities taken under the Jansankhya Sthirata Kosh and the success achieved in attaining goals of National Population Policy, 2000 and if so, the details thereof;
- (c) the details of the utilization of the funds allocated in supporting projects, schemes, initiatives and innovative ideas relating to Family Planning;
- (d) the details of the organizations which are working for stabilization of population of the country and the way in which they are different from each others; and
- (e) the further steps taken/being taken by the Government to stabilize the population of the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) : Jansankhya Sthirata Kosh (JSK), an autonomous body under Ministry of Health and Family Welfare, was constituted in the year 2000 with the following aims and objectives:
- 1) To undertake activities for population stabilization by 2045.
 - 2) To promote initiatives for meeting the unmet needs for contraception.
 - 3) To support innovative ideas in the Government, private and voluntary sector to achieve the objectives of the National Population Policy 2000.
 - 4) To facilitate the development of a people's movement for population stabilization.
 - 5) To provide a window for channelizing contributions from individuals, trade organizations and others within the country and outside in furtherance of the cause of population stabilization.

The JSK has been discontinued with effect from 08/02/2019 vide cabinet decision dated 07/02/2018.

(b) & (c): Following schemes were implemented by the JSK:

1. Prerna Scheme (for delaying marriage, and spacing of children),
2. Santushti Scheme (inviting private sector for providing sterilization services), and
3. National Helpline (for dissemination of information on family planning).

The achievements under the above schemes are placed at Annexure I.

The details of the utilization of the funds allocated in supporting various activities relating to Family Planning under JSK are placed in Annexure II.

(d): Health being a State subject, this detail is not available with this Ministry.

(e): The steps being taken by the Government to stabilize the population of the country are placed at Annexure III.

Annexure I

Achievements under Prerna, Santushti and Helpline

Year	Santushti	Prerna	Helpline
2018-19 (upto Dec. 2018)	Total Sterilization - 10860	500 couples awarded	Total calls - 100489
2017-18	Total Sterilization cases - 70044	788 couples awarded	Total calls - 241003
2016-17	Total Sterilization cases - 67545	373 couples awarded	Total calls - 71869

Annexure II

Budget Allocation and Expenditure of Jansankhya Sthirata Kosh during last three years

S. No.	Financial Year	Allocation (Rs. in Lakh)	Expenditure (Rs. in Lakh)
1.	2016-17	2598.25	1077.97
2.	2017-18	3242.88	974.98
3.	2018-19	1484.60	298.73

Annexure III

Steps being taken by the Government to stabilize the population of the country:

1. **Mission Parivar Vikas-** The Government has launched Mission Parivar Vikas on 10th November 2016 for substantially increasing access to contraceptives and family planning services in 146 high fertility districts with Total Fertility Rate (TFR) of 3 and above in seven high focus states. These districts are from the states of Uttar Pradesh (57), Bihar (37), Rajasthan (14), Madhya Pradesh (25), Chhattisgarh (2), Jharkhand (9) and Assam (2) that itself constitutes 44% of the country's population.
2. **Compensation scheme for sterilization acceptors** - Under the scheme MoHFW provides compensation for loss of wages to the beneficiary and also to the service provider (& team) for conducting sterilizations. The package was enhanced in November 2014 for 11 high focus high TFR states (8 EAG, Assam, Gujarat, Haryana), and further increased in November 2016 under Mission Parivar Vikas.
3. **Clinical Outreach Teams (COT) Scheme** - The scheme has been launched in 146 Mission Parivar Vikas districts wef December 2017 for providing family planning services through mobile teams from accredited organizations in far-flung, underserved and geographically difficult areas.
4. **New Contraceptive Choices-** New contraceptives viz. Injectable contraceptive (Antara program) and Centchroman (Chhaya) have been added to the existing basket of choices in 2015-16.
5. **Redesigned Contraceptive Packaging** - The packaging for Condoms, OCPs and ECPs has been improved and redesigned since 2015 in order to increase the demand for these commodities.
6. Scheme for **Home delivery of contraceptives by ASHAs** at doorstep of beneficiaries launched in August 2011.
7. A new method of IUCD insertion immediately after delivery i.e. **post-partum IUCD (PPIUCD)** has been introduced in 2010. PPIUCD incentive scheme has been operational wef 01.01.2014.
8. Scheme for **ASHAs to Ensure spacing in births** launched on 16th May 2012- The scheme is being implemented in 18 states of the country (8 EAG, 8 North East, Gujarat and Haryana). Additionally the spacing component has been approved in West Bengal, Karnataka, Andhra Pradesh, Telangana, Punjab, Maharashtra, Daman Diu and Dadra and Nagar Haveli.
9. Scheme for provision of **Pregnancy Testing Kits** in the drug kits of ASHAs for use in communities. The Scheme was introduced in 2013.
10. **National Family Planning Indemnity Scheme (NFPIS)** under which clients are insured in the eventualities of death, complication and failure following sterilization. The scheme was introduced in 2005 and implemented through an insurance company. It was revised in 2013 and is now being operated by the state governments directly with NHM funding.
11. Ensuring quality of care in Family Planning services by establishing **Quality Assurance Committees** in all states and districts.
12. **Family Planning Logistic Management and Information System (FP-LMIS):** A dedicated software launched in 2017, to ensure smooth forecasting, procurement and distribution of family planning commodities across all the levels of health facilities.
13. Appointment of dedicated **RMNCH+A counselors** at high case load facilities since 2013.
14. Improved Demand generation activities through a **360 degree media campaign-** 1st phase launched in 2015, and the present 2nd phase in 2016.